

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3554

ANSWERED ON:16.04.2010

REDUCTION IN GRANTS-IN-AID TO NGOS

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has decided to reduce the grants-in-aid in the next financial year for the Non-Governmental Organizations (NGOs) working for the health related schemes;

(b) if so, the reasons therefor;

(c) the provisions of grants-in-aid to NGOs in last three financial years, Statewise and year-wise; and

(d) the details of the grants sanctioned to various NGOs and the Utilisation Certificate submitted by them during 2007-08, 2008-09 and 2009-10?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a): There is no proposal to reduce grant-in-aid to NGOs for health related schemes.

(b): Does not arise.

(c): The assistance is given to states for Public Private Partnership (PPP) / NGOs under RCH and National Rural Health Mission Flexipools also. The information is available on Ministry's website under the link www.mohfw.nic.in/finmangroup.htm.

(d): Grant-in-aid to MNGOs/SNGOs/FNGOs is disbursed by State Govt./State Health Societies who manage organization wise Utilization Certificates (UCs). The States in turn submit consolidated UCs to the Ministry of Health and Family Welfare.